

Reservation of Seats for Scheduled Castes and Scheduled Tribes in Bihar Legislative Assembly

8314. Shri Kartik Oraon: Will the Minister of Law be pleased to state:

(a) whether it is a fact that in 1957 and 1962 General Elections, there was one seat reserved for Scheduled Castes and two seats reserved for Scheduled Tribes but in 1967 General Elections, there were two seats reserved for Scheduled Castes and none for Scheduled Tribes in the District of Hazaribagh for the Bihar Legislative Assembly; and

(b) if so, the reasons therefor?

The Deputy Minister in the Ministry of Law (Shri D. R. Chavan): (a) Yes, Sir.

(b) The percentage of Scheduled Castes population to the total had increased, while of Scheduled Tribe population had decreased, in Hazaribagh district. Reserved seats for the Scheduled Castes were distributed among the districts on the basis of Scheduled Caste population and Hazaribagh district became entitled to two such seats. But since under section 9(1)(d) of the Delimitation Commission Act, 1962, reserved seats for the Scheduled Tribes had to be located in areas where the proportion of their population was the largest, this district could not be given any such seat.

Research in Community Development

8315. Shri Jyotirmoy Basu:
Shri C. K. Chakrapani:
Shri E. K. Nayanar:
Shri P. P. Esthose:
Shri Satya Narain Singh:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether a special fund of Rs. 10 lakhs to promote study and research in Community Development and allied subjects has been created by his Ministry and University Grants Commission;

(b) if so, how many Universities in West Bengal have approached to get share of this fund;

(c) how many Universities in West Bengal has been given grants; and

(d) the names of Universities in West Bengal which have not approached for the grant?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri M. S. Gurupadaswamy): (a) A special fund of Rs. 10 lakhs under the University Grants Commission, contributed initially in equal proportions by the Commission and the former Ministry of Community Development and Cooperation, has been set up for promoting programmes of graduate and post-graduate courses, advanced studies and research, seminars and workshops, and libraries and publications through Universities in the subjects of Community Development, Cooperation and Panchayati Raj.

(b) and (c). The Universities of Kalyani, Calcutta and North Bengal have submitted proposals for undertaking a research study, strengthening the library and award of research fellowship respectively. These proposals are being examined by the University Grants Commission.

(d) The Universities of Burdwan, Jadavpur, Visva-Bharati and Rabin-dra Bharati have so far not approached for assistance under the scheme.

Jodhpur-Udaipur-Bombay Air Service

8316. Shri Onkar Lal Bohra: Will the Minister of Tourism and Civil Aviation be pleased to state:

(a) whether there is any scheme to introduce Jodhpur-Udaipur-Bombay air service; and

(b) if so, when?

The Minister of Tourism and Civil Aviation (Dr. Karan Singh): (a) No, Sir, not at present.

(b) Does not arise.